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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 147/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

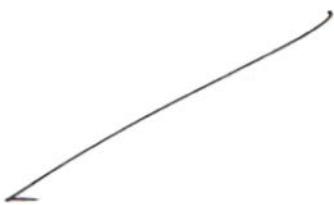
NAME OF THE PARTIES: M/s. Minimax Finlease Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(52)

Adv Prachi Wazalwan
For Petitioner



ORDER

TCSP 147/230-232/NCLT/MB/MAH/2017
TCSP 148/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 1.2.2018.



V. NALLASENAPATHY
Member(Technical)



M. K. SHRAWAT
Member (Judicial)